


HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

O R D E R

No: 418 Dated: 12/7/2019

Sanction is hereby accorded to the grant of 03 days casual leave for/w.e.t. 15.7.2019 to 17.7.2019 in favour of Shri Aijaz Ahmad Khan, Addl. D.S. Judge, Sopore with permission to leave the station and subject to the adherence to the conditions contained in Circular No.528-53/Psy.Dated 07-12-2018.


By Order.


(Permod Kumar)
Deputy Registrar (G.S.)
R

No: 8541-43-GS Dated: 12/7/2019

Copy to:-

1. Secretary to Hon'ble Administrative Judge District Baramulla for information of His/Her Lordship.
2. Principal District & Sessions Judge, Baramulla.
3. S/Shri Aijaz Ahmad Khan, Addl. D.S. Judge, Sopore for information and n/a.


Deputy Registrar (G.S.)
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